

ORISSA HIGH COURT**FILING REPORT AS ON :16/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0004904/2020	DHIREN KUMAR MAJHI VS STATE OF ODISHA	BIDYALOK MAHAPATRA VS	CHHENDIPADA /92 /2020 () //
2	BLAPL/0004905/2020	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	DHENKANAL SADAR /389 /2014 () //
3	BLAPL/0004906/2020	SUROJINI SABAR @ SARAJINI @ SUROJONI VS STATE OF ODISHA	ASHOK DAS VS	JHARSUGUDA GRPS /124 /2019 () //
4	BLAPL/0004907/2020	KALIA PRADHAN VS STATE OF ODISHA	ASHOK DAS VS	JHARSUGUDA GRPS /124 /2019 () //
5	BLAPL/0004908/2020	KUNA @ PRAVAT MAHARANA VS STATE OF ORISSA	SOURA CHANDRA MOHAPATRA VS	NISCHINTAKOILI /52 /2016 () //
6	BLAPL/0004909/2020	ASU MAHAMMAD @ JANN MOHAMMAD VS STATE OF ORISSA	P.R. SINGH VS	DHENKANAL TOWN /246 /2018 () //
7	BLAPL/0004910/2020	BHIMASEN SETHI VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	AUL /102 /2020 () //
8	BLAPL/0004911/2020	MANOJ @ MANOJ KUMAR SINGH VS STATE OF ORISSA	TARA PRASAD MOHAPATRA VS	BADSAHI /170 /2018 () //
9	BLAPL/0004912/2020	ROHIT MALLIK VS STATE OF ORISSA	S.K. JOSHI VS	KESINGA /93 /2017 () //
10	BLAPL/0004913/2020	SACHIN BORA @ NAKULA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	JHARSUGUDA /361 /2020 () //
11	BLAPL/0004914/2020	JYOTI RANJAN KHUNTIA VS STATE OF ORISSA	MANAS CHAND VS	RAIKIA /75 /2019 () //

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12	BLAPL/0004915/2020	JAGAT BHOI @ JAGA @ JAGANNATH BHOI VS STATE OF ODISHA	SK. KALIM UDDIN VS	NIMAPADA /1 /2020 () //
13	BLAPL/0004916/2020	JITENDRA PANGI VS STATE OF ORISSA	SACHIDANANDA DASH VS	BOIPARIGUDA /85 /2020 () //
14	BLAPL/0004917/2020	SILU BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	RASOL /79 /2020 () //
15	BLAPL/0004918/2020	SARADA BEHERAMALI@SARADA BEHERA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	ATHAMALLIK /56 /2020 () //
16	BLAPL/0004919/2020	GANDHI @ BINAYA NAIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	RASOL /92 /2020 () //
17	BLAPL/0004920/2020	HEMSAGAR YADAV @ SAGAR VS STATE OF ORISSA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /277 /2019 () //
18	BLAPL/0004921/2020	BALIA@BALABHADRA BEHERA VS STATE OF ODISHA	S.K.BHANJADEO VS	KHURDA P.S. /189 /2020 () //
19	BLAPL/0004922/2020	TAPAN BADHOI VS STATE OF ORISSA	R.N. BISWAL VS	CHITRAKONDA /140 /2019 () //
20	BLAPL/0004923/2020	SIBA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	MOTANGA /182 /2019 () //
21	BLAPL/0004924/2020	JAGANNATH DEBNATH VS STATE OF ODISHA	BABITA SAHU VS	KALIMELA /124 /2019 () //
22	BLAPL/0004925/2020	SAHEB KHILO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	MATHILI /135 /2019 () //
23	BLAPL/0004926/2020	BIPIN JUED	SURYAKANTA DWIBEDI	LOISINGHA(BOLANGIR) /76 /2015

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		VS	VS	()
		STATE OF ORISSA		//
24	BLAPL/0004927/2020	PRATAP KUMAR NAYAK	SUBODH KUMAR MOHANTY	SPL.TASK FORCE /18 /2020
		VS	VS	()
		STATE OF ORISSA		//
25	BLAPL/0004928/2020	HABIBULA KHAN	HIMANSHU BHUSAN DASH	RAYAGADA TOWN /444 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004929/2020	NANDA @ NARAYAN SWAIN	DEBASHIS ROUTRAY	LAXMISAGAR P.S. /66 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004930/2020	P. PARAMA RAO	DEBASHIS ROUTRAY	NAYAPALLI P.S. /134 /2015
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004931/2020	SATYA @ SATYABRATA NAIK	B.SAHOO	DHANUPALI /291 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004932/2020	S.K. AMIN	DEBASHIS ROUTRAY	CHANDRASEKHARPUR /127 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004933/2020	HARISCHANDRA GOUD	SATYANARAYAN MISHRA	NARLA /133 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004934/2020	DEBADAS RATH	M/S.ANANTA PRASAD MISHRA	MAHANGA /132 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004935/2020	SUBRAT KUMAR MALLICK	J.N.PANDA	KORAPUT VIGILANCE /16 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004936/2020	LAXMAN KHORA	MANORANJAN PADHY	JEYPORE SADAR /119 /2017
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004937/2020	ASHUTOSH PANDA	J. N. PANDA	BHAWANIPATNA TOWN /333 /2019
		VS	VS	()

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35	BLAPL/0004938/2020	STATE OF ORISSA BABUA @ LOKNATH TAREI @ BHOLA @ BHOLANATH CHANDRA RAY VS	VS	// JENAPUR /164 /2020 ()
36	BLAPL/0004939/2020	STATE OF ODISHA KALIA GOLPEDA VS	NIHAR RANJAN SAHOO VS	// MATHILI /99 /2019 ()
37	BLAPL/0004940/2020	STATE OF ORISSA ABHIMANYU DASH VS	MANORANJAN PADHY VS	// //0 ()
38	BLAPL/0004941/2020	STATE OF ODISHA RAJMA MUDULI VS	NIHAR RANJAN SAHOO VS	// MATHILI /99 /2019 ()
39	BLAPL/0004942/2020	STATE OF ORISSA NILAMBAR KULDEEP @ NILU VS	JITENDRA MOHANTY VS	// KOMNA PS /292 /2016 ()
40	BLAPL/0004943/2020	STATE OF ODISHA DEEPAK@DEEPU SAHU VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /835 /2019 ()
41	CMP/0000421/2020	STATE OF ODISHA SATYANARAYAN SAHOO VS	PRAKASH K.MISHRA VS	// // ()
42	CMP/0000422/2020	SUDARSAN SAHOO ASHOK KUMAR MOHAPATRA VS	PRATAP KUMAR MOHANTY VS	// // ()
43	CONTC/0002772/2020	JEETENDRA KUMAR MOHAPATRA UJWALA MANI PATRA VS	K.K.SWAIN VS	// // ()
44	CONTC/0002773/2020	CHITHRA ARUMUGAM RAJKISHORE POTHAL VS	ADV VS	// // ()
45	CONTC/0002774/2020	CHITHRA ARUMUGAM DEBASISH NANDI VS	ADV VS	// // ()
		CHITHRA ARUMUGAM		//

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46	CONTC/0002775/2020	ARUN KUMAR BAL VS CHITHRA ARUMUGAM	ADV VS	// 0 //
47	CONTC/0002776/2020	CHATURBHUJA MALLIK VS CHITHRA ARUMUGAM	ADV VS	// 0 //
48	CONTC/0002777/2020	BHAGIRATHI SAMAL VS CHITHRA ARUMUGAM	ADV VS	// 0 //
49	CONTC/0002778/2020	DHIRENDRA KUMAR NANDA VS CHITHRA ARUMUGAM	ADV VS	// 0 //
50	CONTC/0002779/2020	RAMANI @ RAMAMANI MOHALIK VS COLLECTOR,BALASORE	adv. VS	// 0 //
51	CONTC/0002780/2020	SUBAS CHANDRA ROUT VS BIRANCHI NARAYAN MOHANTY	SIDHARTHA SWAIN VS	// 0 //
52	CONTC/0002781/2020	SRIKANTA NAYAK VS BIRANCHI NARAYAN MOHANTY	ADV VS	// 0 //
53	CONTC/0002782/2020	RANGALATA MOHAPATRA VS BIRANCHI NARAYAN MOHANTY	ADV VS	// 0 //
54	CONTC/0002783/2020	SUBASH CHANDRA NAYAK VS BISHNUPADA SETHI	ADV VS	// 0 //
55	CONTC/0002784/2020	PRANA KRISHNO PANIGRAHI VS BISHNUPADA SETHI	ADV VS	// 0 //
56	CONTC/0002785/2020	ANANTA SWAIN VS ASIT KUMAR TRIPATHY	SAROJ KUMAR DAS VS	// 0 //
57	CONTC/0002786/2020	PRASANTA KUMAR MOHANTY	ADV	//

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		VS	VS	0
		CHITHRA ARUMUGAM		//
58	CONTC/0002787/2020	DUSMANT SINGH BAG	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
59	CONTC/0002788/2020	PRAMOD KUMAR NAYAK	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
60	CONTC/0002789/2020	BISWAMBAR MEHER	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
61	CONTC/0002790/2020	HARISH CHANDRA PANDA	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
62	CONTC/0002791/2020	MAKARDHWAJ BHOI	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
63	CONTC/0002792/2020	RAMESH CHANDRA MEHER	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
64	CONTC/0002793/2020	CHANDRA SEKHAR SALAMA	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
65	CONTC/0002794/2020	UMESH CHANDRA KHAMARI	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
66	CONTC/0002795/2020	HEMANT KUMAR MAHAUTI	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
67	CONTC/0002796/2020	KUNJABIHARI SAGARIA	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
68	CONTC/0002797/2020	NILAPRASAD MUND	ADV	//
		VS	VS	0

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69	CONTC/0002798/2020	STATE OF ODISHA AKSHAYA KUMAR SWAIN VS CHITRA ARUMUGAM	TUSHAR KANTA NAYAK VS	// // 0 //
70	CONTC/0002799/2020	DR.SAUMYA RANJAN PATRA VS PRADIPTA KUMAR MOHAPATRA	SIDHARTH PRASAD DAS VS	// 0 //
71	CONTC/0002800/2020	BALARAM OJHA VS A.K.JENA	SIBA PRASAD SETHY VS	// 0 //
72	CONTC/0002801/2020	BHAGABAN BHOI VS PRINICIPAL SECRETARY, PANCHAYAT	SATYAJIT MUKHARJEE VS	// 0 //
73	CONTC/0002802/2020	KSHIROD PRASAD SAHOO VS DHARANIDHAR BEHERA	ADV VS	// 0 //
74	CONTC/0002803/2020	ASHOK KUMAR SAHOO VS ASWINI KU.MISHRA	ADV. VS	// 0 //
75	CONTC/0002804/2020	DR.SUBHASH NAYAK VS STATE OF ODISHA	ADV VS	// 0 //
76	CONTC/0002805/2020	BIBHUTI BHUSAN MISHRA VS BIRANCHI NARAYAN MOHANTY	ADV. VS	// 0 //
77	CONTC/0002806/2020	SUJIT KUMAR RATH VS U.P.N.C.C.BANK LTD.	GYANA RANJAN MOHANTY VS	// 0 //
78	CONTC/0002807/2020	PURNA CHANDRA SAHOO VS KANHU CHARAN DHIR	ADV VS	// 0 //
79	CONTC/0002808/2020	BIJAY KUMAR SARANGI VS SADASIV SARANGI	ADV VS	// 0 //

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80	CONTC/0002809/2020	ARUN KUMAR ACHARYA VS SANGRAM KESHARI MOHAPATRA	ADV. VS	// 0 //
81	CONTC/0002810/2020	BIBHUTI BHUSHAN ROUT VS CHITHRA ARUMUGAM	ADV VS	// 0 //
82	CONTC/0002811/2020	PRADIP KUMAR JENA VS CHITHRA ARUMUGAM	ADV VS	// 0 //
83	CONTC/0002812/2020	AKSHAYA KUMAR BAL VS CHITHRA ARUMUGAM	ADV VS	// 0 //
84	CONTC/0002813/2020	PRAHALAD MALIK VS CHITHRA ARUMUGAM	ADV VS	// 0 //
85	CONTC/0002814/2020	SHAHNAZ BANO VS CHITHRA ARUMUGAM	ADV VS	// 0 //
86	CONTC/0002815/2020	ARUNA KUMAR BISWAL VS CHITHRA ARUMUGAM	ADV VS	// 0 //
87	CONTC/0002816/2020	TRIBHUBAN SARANGI VS SASWAT MISHRA	ADV VS	// 0 //
88	CONTC/0002817/2020	GIRISH CHANDRA BHUKTA VS SURENDRA KUMAR	ADV VS	// 0 //
89	CONTC/0002818/2020	PURNA CHANDRA SAMAL VS SURENDRA KUAMR	ADV VS	// 0 //
90	CONTC/0002819/2020	SARAT KUMAR DAS VS SURENDRA KUMAR	ADV VS	// 0 //
91	CONTC/0002820/2020	GAGAN BIHARI PRADHAN	ADV	//

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		VS	VS	0
		SURENDRA KUMAR		//
92	CONTC/0002821/2020	SASHI BHUTIA	ADV	//
		VS	VS	0
		SURENDRA KUMAR		//
93	CONTC/0002822/2020	UDHABA CHANDRA SAHOO	ADV	//
		VS	VS	0
		SURENDRA KUAMR		//
94	CONTC/0002823/2020	KESHAB CHANDRA BEHERA	ADV	//
		VS	VS	0
		SURENDRA KUAMR		//
95	CONTC/0002824/2020	LAXMIDHAR NAIK	ADV	//
		VS	VS	0
		SURENDRA KUAMR		//
96	CONTC/0002825/2020	BISWA RANJAN BISOYI	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
97	CONTC/0002826/2020	BULU DALAI	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
98	CONTC/0002827/2020	RABINDRANATH SAMAL	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
99	CONTC/0002828/2020	KAILASHPATI DAS	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
100	CONTC/0002829/2020	BISWANATH SAHU	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
101	CONTC/0002830/2020	ROHITA SWAIN	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
102	CONTC/0002831/2020	BADAKULU SARA PATRO	ADV	//
		VS	VS	0

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103	CONTC/0002832/2020	CHITHRA ARUMUGAM UMA CHARAN PRADHAN VS	ADV VS	// // 0
104	CONTC/0002833/2020	CHITHRA ARUMUGAM RANJAN KUMAR JENA VS	ADV VS	// // 0
105	CONTC/0002834/2020	CHITHRA ARUMUGAM BABULAL SWAIN VS	ADV VS	// // 0
106	CONTC/0002835/2020	CHITHRA ARUMUGAM CHANDRA SEKHAR RATHA VS	ADV VS	// // 0
107	CONTC/0002836/2020	CHITHRA ARUMUGAM JAGNYA NARAYAN PADHY VS	ADV VS	// // 0
108	CONTC/0002837/2020	CHITHRA ARUMUGAM SUDHANSU SEKHAR SUBUDHI VS	M/S.G.K.NANDA VS	// // 0
109	CONTC/0002838/2020	CHITHRA ARUMUGAM SANJAYA KU.MAHAPATRA VS	ADV VS	// // 0
110	CONTC/0002839/2020	CHITHRA ARUMUGAM KABIRAJ SAMANTARAY VS	ADV VS	// // 0
111	CONTC/0002840/2020	CHITHRA ARUMUGAM RABINDRA KUMAR DALAI VS	ADV VS	// // 0
112	CONTC/0002841/2020	CHITHRA ARUMUGAM SUREKHA RANA VS	ADV VS	// // 0
113	CRLMC/0001184/2020	CHITHRA ARUMUGAM TRINATH DEEP VS MANJUSA SUNA	JAGABANDHU SAHU VS	// // /0 0 //

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114	CRLMP/0000751/2020	LAXMIPRIYA PARIDA VS STATE OF ORISSA	AMLAN SHAKTI PAUL VS	/ /0 0 //
115	CRLMP/0000752/2020	JOGAMAYA MAHALI VS STATE OF ORISSA	CHANDANA MISHRA VS	/ /0 0 //
116	CRLMP/0000753/2020	AKSHAYA KUMAR SASMAL VS STATE OF ORISSA	H.N.MOHAPATRA VS	/ /0 0 //
117	CRLMP/0000754/2020	DHARMAPADA DAS VS STATE OF ORISSA	S.K.BHANJADEO VS	/ /0 0 //
118	CRLMP/0000755/2020	RAHUL BAL VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 0 //
119	CRLREV/0000320/2020	SANTOSH KUMAR MUDULI VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /82 /2020 0 //
120	MACA/0000520/2020	SANGITA BISWAL VS NITYANANDA ROUT	K.C.NAYAK VS	/ / 0 //
121	MACA/0000521/2020	RENUBALA MOHANTY VS RAJKISHORE MOHANTY	KAPILA CHARAN NAYAK VS	/ / 0 //
122	WA/0000436/2020	STATE OF ODISHA VS BINOY KUMAR MISHRA	SR.S.C. (S AND ME) VS	/ / 0 //
123	WA/0000437/2020	STATE OF ODISHA VS KEDAR NATH PANDA	SR.S.C. (S AND ME) VS	/ / 0 //
124	WA/0000438/2020	STATE OF ODISHA VS NABA KISHORE BEHERA	SR.S.C. (S AND ME) VS	/ / 0 //
125	WP(C)/0016924/2020	B.JAGANNATH PATRO	BAIBASWATA PANIGRAHI	/ /

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		VS	VS	0
		DEPUTY REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL		//
126	WP(C)/0016925/2020	BRUNDABAN GAUDA	BAIBASWATA PANIGRAHI	//
		VS	VS	0
		DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL		//
127	WP(C)/0016926/2020	BHARMARBAR SAHOO	BAIBASWATA PANIGRAHI	//
		VS	VS	0
		DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL		//
128	WP(C)/0016927/2020	SRIDHAR SWAIN	BAIBASWATA PANIGRAHI	//
		VS	VS	0
		DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL		//
129	WP(C)/0016928/2020	D.BALARAM REDDY	BAIBASWATA PANIGRAHI	//
		VS	VS	0
		DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL		//
130	WP(C)/0016929/2020	PRADEEPTA SANDHA	BAIBASWATA PANIGRAHI	//
		VS	VS	0
		DIRECTOR OF AGRICULTURAL MARKETING CUM MEMBER SECRETARY		//
131	WP(C)/0016930/2020	RAJKISHORE PRUSTY	BHAGABAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0016931/2020	GUNANIDHI PARIDA	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0016932/2020	BANITA MUDULI	AMIYA KUMAR TARAI	//
		VS	VS	0
		THE STATE OF ODISHA		//
134	WP(C)/0016933/2020	PRATIVA MOHANTY	AMITABH PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0016934/2020	RANJAN KUMAR PATRA	SUMANTA KU.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0016935/2020	BHAGABAN PATRA	KHIROD K.ROUT	//
		VS	VS	0

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137	WP(C)/0016936/2020	STATE OF ODISHA MANORANJNA MALLICK VS	DILLIP KUMAR MOHANTY VS	// // 0
138	WP(C)/0016937/2020	STATE OF ODISHA RANJAN KUMAR SHARMA VS	JYOTIRMAY GUPTA VS	// // 0
139	WP(C)/0016938/2020	STATE OF ODISHA MD.MOHIUDDIN AHMAD VS	DILLIP KUMAR MOHANTY VS	// // 0
140	WP(C)/0016939/2020	STATE OF ODISHA SABITRI SARANGI VS	L.K.MOHANTY VS	// // 0
141	WP(C)/0016940/2020	STATE OF ORISSA PRIYARANJAN GARNAIK VS	P.K.PATTANAYAK VS	// // 0
142	WP(C)/0016941/2020	STATE OF ODISHA ANITA MOHANTY VS	AMIT PRASAD BOSE VS	// // 0
143	WP(C)/0016942/2020	STATE OF ODISHA SUDARSAN SAHOO VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
144	WP(C)/0016943/2020	STATE OF ODISHA MAGUNI CHARAN KAMALA VS	NEELAKANTHA PANDA VS	// // 0
145	WP(C)/0016944/2020	THE STATE OF ODISHA TIKUNU SAHU VS	S.K.PATTANAYAK VS	// // 0
146	WP(C)/0016945/2020	STATE OF ODISHA PRAVATI MOHANTY VS	NEELAKANTHA PANDA VS	// // 0
147	WP(C)/0016946/2020	THE STATE OF ODISHA THE EXECUTIVE ENGINEER (ELECTRICAL) VS M/S.FALCON MARINE EXPORTS LTD.	S.C.DASH VS VS	// // 0 0 //

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148	WP(C)/0016947/2020	KRUSHNA CHANDRA KAMALA VS THE STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
149	WP(C)/0016948/2020	BRAJABANDHU BEHERA VS THE STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
150	WP(C)/0016949/2020	RUDRA NARAYAN SINGH VS STATE OF ODISHA	ARJUNA CHANDRA BEHERA VS	// 0 //
151	WP(C)/0016950/2020	SANJUKTA SAHOO VS UNION OF INDIA	NIRMAL RANJAN ROURAY VS	// 0 //
152	WP(C)/0016951/2020	PREMASILA PARIDA VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
153	WP(C)/0016952/2020	MADHU SUDAN PATRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
154	WP(C)/0016953/2020	UDAYANATH ROUT VS THE TAHASILDAR, PATTAMUNDAI	SUSANTA KUMAR BARAL VS	// 0 //
155	WP(C)/0016954/2020	MINAKSHI PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
156	WP(C)/0016955/2020	PRAKASH CHANDRA BISOI VS STATE OF ODISHA	SUBRATA MISHRA VS	// 0 //
157	WP(C)/0016956/2020	GANGADHAR PATASANI VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
158	WP(C)/0016957/2020	RASHMITA SATAPATHY VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
159	WP(C)/0016958/2020	SURATH JENA	GOPINATH MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0016959/2020	BRAMHANANDA SARANGI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0016960/2020	DAMBARUDAR BARAL	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0016961/2020	ALEENA ACHARYA	JAYDEEP PAL	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0016962/2020	DIBAKAR JAYSINGH	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0016963/2020	PRAMILA JENA	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0016964/2020	DEBI PRASAD MISHRA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0016965/2020	KALPANA NAYAK	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0016966/2020	JANGYASENI BHATRA	RAJIB LOCHAN PATNAIK	//
		VS	VS	0
		SBI LIFE INSURANCE CO.LTD		//
168	WP(C)/0016967/2020	REBATI NAIK	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0016968/2020	RUKMANI SAMAL	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0016969/2020	SAFFRUN NISHA	ASHOK PATTANAIAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0016970/2020	SUB COLLECTOR BHUBANESWAR BIKASH CH.DAS VS STATE OF ODISHA	AMITAV DAS VS	// // 0 //
172	WP(C)/0016971/2020	RATAN KUMAR PATRA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
173	WP(C)/0016972/2020	BABULI JENA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
174	WP(C)/0016973/2020	KALPATARU TARAI VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
175	WP(C)/0016974/2020	AMRUTI DEI VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
176	WP(C)/0016975/2020	KAUSHAL SHARMA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
177	WP(C)/0016976/2020	RADHA RAMAN MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
178	WP(C)/0016977/2020	CHAITANYA MALLIK VS COLLECTOR, KENDRAPARA	RANJIT MOHANTY VS	// 0 //
179	WP(C)/0016978/2020	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
180	WP(C)/0016979/2020	HEMANTA KUMAR PARIDA VS COLLECTOR, KENDRAPARA4	RANJIT MOHANTY VS	// 0 //
181	WP(C)/0016980/2020	PURNA CHANDRA SAHU VS STATE OF ODISHA	K.SWAIN VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0016981/2020	MANORANJAN DAS VS ODISHA HUMAN RIGHTS COMMISSION	KALI PRASANNA MISHRA VS	// 0 //
183	WP(C)/0016982/2020	AJAY BEHERA VS STATE OF ODISHA	ANJAN KU.BISWAL VS	// 0 //
184	WP(C)/0016983/2020	I.P.RICE INDUSTRIES VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
185	WP(C)/0016984/2020	DR.RABINDRA NAIK VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
186	WP(C)/0016985/2020	ALEKHA CH.BARIK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
187	WP(C)/0016986/2020	PANKAJINI SWAIN VS THE CHIEF GENERAL MANAGER, SBI	SUSANTA KUMAR NAYAK VS	// 0 //
188	WP(C)/0016987/2020	SHAMSHAD BEGUM VS UNION OF INDIA	V.NARASINGH VS	// 0 //
189	WP(C)/0016988/2020	DURYODHAN ROUT VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
190	WP(C)/0016989/2020	JAGADANANDA DALBEHERA VS STATE OF ODISHA	P.K.PATTANAYAK VS	// 0 //
191	WP(C)/0016990/2020	TAMALA BEHERA VS SECRETARY DEPARTMENT OF S AND ME EDUCATION	BIBHUTI BHUSAN PANDA VS	// 0 //
192	WP(C)/0016991/2020	BIRANCHINARAYAN DASH VS THE STATE OF ODISHA	P.C.ACHARYA VS	// 0 //
193	WP(C)/0016992/2020	AJIT KUMAR MISHRA	P.C.ACHARYA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
194	WP(C)/0016993/2020	NEW INDIA ASSURANCE CO.LTD	G.P.DUTTA	//
		VS	VS	0
		SABITRI BHUTIA		//
195	WP(C)/0016994/2020	KESHAB CHANDRA JENA	ABHAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0016995/2020	SUNDAR LAL JAISWAL	AMIT KUMAR SAA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0016996/2020	DR.SHYAMASREE BASU	NIRANJAN LENKA	//
		VS	VS	0
		UNION OF INDIA		//
198	WP(C)/0016997/2020	DR.SWATI MOHANTY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
199	WP(C)/0016998/2020	KANAK KUMARI DASH	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0016999/2020	DHARITRI SAHOO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0017000/2020	JAYANTA KUMAR PANDA	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0017001/2020	SUSAMA HOTA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0017002/2020	PRATAP CHANDRA MALLICK	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0017003/2020	BISHNU PRIYA JENA	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0017004/2020	STATE OF ODISHA PRASANTA KUMAR DALAI VS	MANAS RANJAN PADHI VS	// // 0
206	WP(C)/0017005/2020	STATE OF ODISHA SURENDRA BEHERA VS	PRABODH CH.NAYAK VS	// // 0
207	WP(C)/0017006/2020	STATE OF ODISHA MAMATA MOHANTY VS	MANAS RANJAN PADHI VS	// // 0
208	WP(C)/0017007/2020	STATE OF ODISHA HRUSHIKESH SARANGI VS	MANAS RANJAN PADHI VS	// // 0
209	WP(C)/0017008/2020	STATE OF ODISHA K.RABI RAO VS	J.K.KHUNTIA VS	// // 0
210	WP(C)/0017009/2020	THE MANAGING DIRECTOR ANDHRA PRADESH POWER GENERATION CORPORATION LTD. NALINI PRAVA PANDA VS	MANAS RANJAN PADHI VS	// // 0
211	WP(C)/0017010/2020	STATE OF ODISHA SAYED ZAKI AMIN VS	MANAS RANJAN PADHI VS	// // 0
212	WP(C)/0017011/2020	STATE OF ODISHA BHARAT CHARAN BARIK VS	MANAS RANJAN PADHI VS	// // 0
213	WP(C)/0017012/2020	STATE OF ODISHA SUMATI GANTA VS	PIYUSH KUMAR MISHRA VS	// // 0
214	WP(C)/0017013/2020	STATE OF ODISHA JAYAKRISHNA SAHOO VS	MANAS RANJAN PADHI VS	// // 0
215	WP(C)/0017014/2020	STATE OF ODISHA BHIMSEN MALIK VS THE STATE OF ODISHA	RABINDRANATH SENAPATI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0017015/2020	GHANASHYAMA PANDA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
217	WP(C)/0017016/2020	BALARAM PANIGRAHI VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
218	WP(C)/0017017/2020	AJAYA KUMAR DIKSHIT VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
219	WP(C)/0017018/2020	MANAS KUMAR NANDA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
220	WP(C)/0017019/2020	NAMITA MOHANTY VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
221	WP(C)/0017020/2020	AMULYA KUMAR DASH VS UNION OF INDIA	GOURI MOHAN RATH VS	// 0 //
222	WP(C)/0017021/2020	BIDYADHAR PURI VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
223	WP(C)/0017022/2020	RAJ KISHORE SAHOO VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
224	WP(C)/0017023/2020	SUBASA CHANDRA SHATAPATHY VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
225	WP(C)/0017024/2020	M/S.SECURITY AND INTELLIGENCE SERVICES SHANMUKHAPUR VS UNION OF INDIA	SHANMUKHAPUR VS	// 0 //
226	WP(C)/0017025/2020	ADWEITA KUMAR JENA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
227	WP(C)/0017026/2020	PRAKASH KUMAR PANDA	MANAS RANJAN PADHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0017027/2020	NABA KISHOR SETHI	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0017028/2020	RITA DEVI	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0017029/2020	KABIRA SAHOO	M.K.DASH	//
		VS	VS	0
		PRINCIPAL CHIEWF CONSERVATORO OF FORESTS		//
231	WP(C)/0017030/2020	PREMANAND BEHERA	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0017031/2020	SOMANATH KHATUA	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0017032/2020	SUBHASHREE BEHERA	BHOJARAJ SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0017033/2020	GUNADHAR PATRA	SRIKANTA NATH	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0017034/2020	ANIL KUMAR SINGH	SRIKANTA NATH	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0017035/2020	RAJIB MURUM	SRIKANTA NATH	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0017036/2020	SUSANTA KUMAR DALEI	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0017037/2020	MONARK ENTERPRISES	SOUMYA DEV RAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0017038/2020	STATE OF ODISHA SUNAKAR BHOI VS	MANAS RANJAN PADHI VS	// // 0
240	WP(C)/0017039/2020	STATE OF ODISHA MALLIK SHAMSUR HODA VS	MANAS RANJAN PADHI VS	// // 0
241	WP(C)/0017040/2020	STATE OF ODISHA MADHUSUDAN SAMAL VS	DEBARAJ MOHANTY VS	// // 0
242	WP(C)/0017041/2020	STATE OF ODISHA RABINDRA KUMAR RANA VS	MANAS RANJAN PADHI VS	// // 0
243	WP(C)/0017042/2020	STATE OF ODISHA ABUBAKAR ALI @ MIR ABUBAKAR ALI VS	DEBARAJ MOHANTY VS	// // 0
244	WP(C)/0017043/2020	STATE OF ODISHA ARABINDA SAHOO VS	MANAS RANJAN PADHI VS	// // 0
245	WP(C)/0017044/2020	STATE OF ODISHA AKHIL KUMAR MOHAPATRA VS	MANAS RANJAN PADHI VS	// // 0
246	WP(C)/0017045/2020	STATE OF ODISHA SAROJINI SAHOO VS	MANAS RANJAN PADHI VS	// // 0
247	WP(C)/0017046/2020	STATE OF ODISHA GOLEKHA CHANDRA PAL VS	S.K.OJHA VS	// // 0
248	WP(C)/0017047/2020	UNION OF INDIA GITANJALI SAHOO VS	MANAS RANJAN PADHI VS	// // 0
249	WP(C)/0017048/2020	STATE OF ODISHA NAKULA CHARAN SETHI VS	MANAS RANJAN PADHI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0017049/2020	CHITTARANJAN SAHOO VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
251	WP(C)/0017050/2020	ADHUNIK METALIKS LTD. VS STATE OF ODISHA	SASWAT K. ACHARYA VS	// 0 //
252	WP(C)/0017051/2020	BRAHMANANDA BEHERA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
253	WP(C)/0017052/2020	DR. SUKESHINI MOHARANA VS STATE OF ODISHA	SASWAT DAS VS	// 0 //
254	WP(C)/0017053/2020	SAROJINI DEI VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
255	WP(C)/0017054/2020	ASHOK CHANDRA PATTANAIAK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
256	WP(C)/0017055/2020	DR. ARUNIMALA DASH VS STATE OF ODISHA	SASWAT DAS VS	// 0 //
257	WP(C)/0017056/2020	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
258	WP(C)/0017057/2020	SANJUSUTA MAHAKUD VS STATE OF ODISHA	SATYABRATA PANDA VS	// 0 //
259	WP(C)/0017058/2020	RONIT BHUSAN PATNAIAK VS STATE OF ODISHA	ADITYA KUMAR PATANAIAK VS	// 0 //
260	WP(C)/0017059/2020	CHANDRA SEKHAR PARHI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
261	WP(C)/0017060/2020	RABI GANDA	SAROJ KUMAR PADHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
262	WP(C)/0017061/2020	SABITA HATI	MAMATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0017062/2020	JATYANT KU.SAMAL	SATYABRATA MOHANTY	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY HEALTH AND WELFARE DEPT.		//
264	WP(C)/0017063/2020	ANJANA MAHARANA	BRAJA KISHOR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0017064/2020	SUKA BEHERA @ SUKAMANI BEHERA	SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0017065/2020	PATANANI TRINATH	MIHIR SEKHAR SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
267	WP(C)/0017066/2020	AMALA KRUSHNA BHUYAN	MANAS RANJAN KHATUA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0017067/2020	GAYATRI MOHANTY	MANAS RANJAN KHATUA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0017068/2020	MOHAN SUNA	MANAS RANJAN KHATUA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0017069/2020	NARAYAN CHANDRA UDGATA	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0017070/2020	PRATAP KUMAR UTTARKABAT	SRIKANT KUMAR NATH	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0017071/2020	NABAKUMAR NANDI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0017072/2020	STATE OF ODISHA BHAKTA RAM PADHAN VS	PRAHALLADA SAHU VS	// // 0
274	WP(C)/0017073/2020	STATE OF ODISHA PRAKASH KUMAR DASH VS	SURENDRA KU.GARTIA VS	// // 0
275	WP(C)/0017074/2020	STATE OF ODISHA CHITRASEN MAJHI VS	SARBESWAR BEHERA VS	// // 0
276	WP(C)/0017075/2020	BIESWAR MAJHI GOURISANKAR GOUDA VS	S.S.JENA VS	// // 0
277	WP(C)/0017076/2020	THE STATE OF ORISSA MANI BHUSAN SINHA VS	DEVI PRASAD DASH VS	// // 0
278	WP(C)/0017077/2020	STATE OF ODISHA BIBHASINI DAS VS	RANJIT SAMAL VS	// // 0
279	WP(C)/0017078/2020	STATE OF ORISSA JOGENDRANATH BEHERA VS	RANJIT SAMAL VS	// // 0
280	WP(C)/0017079/2020	STATE OF ORISSA AJIT KUMAR GHADEI VS	H.N.MOHAPATRA VS	// // 0
281	WP(C)/0017080/2020	CHIEF GENERAL MANAGER, SBI AJIT KUMAR GHADEI VS	H.N.MOHAPATRA VS	// // 0
282	WP(C)/0017081/2020	CHIEF GENERAL MANGER, SBI M/S.BAJARANG ENTERPRISERS VS	JANGYA PRAKASH PARIDA VS	// // 0
283	WP(C)/0017082/2020	THE ZONAL MANAGER, BANK OF INDIA, BBSR DURGESH PRASAD DUTTA VS	PRADIPTA KUMAR SINGH VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0017083/2020	MALAYA KUMAR PRADHAN VS STATE OF ODISHA	S.ROY VS	// 0 //
285	WP(C)/0017084/2020	SIBA CHRAN ROUT VS STATE OF ODISHA	K.SWAIN VS	// 0 //
286	WP(C)/0017085/2020	TEJRAJ HOTA VS COMMISSIONER CUM SECRETARY	AMITABH PRADHAN VS	// 0 //
287	WP(C)/0017086/2020	ANILA KUMAR DASH VS STATE OF ODISHA	K.SWAIN VS	// 0 //
288	WP(C)/0017087/2020	MANGAL SOREN VS STATE OF ODISHA	PRASANTA KUMAR SATPATHY VS	// 0 //
289	WP(C)/0017088/2020	BASANTA KUMAR MISHRA VS STATE OF ODISHA	K.SWAIN VS	// 0 //
290	WP(C)/0017089/2020	ABHIMANYU SAHOO VS STATE OF ODISHA	K.SWAIN VS	// 0 //
291	WP(C)/0017090/2020	AKSHAYA SETHY VS STATE OF ODISHA	ASHOK KU.SAHOO VS	// 0 //
292	WP(C)/0017091/2020	AMARENDRA KHATUA VS STATE OF ODISHA	K.SWAIN VS	// 0 //
293	WP(C)/0017092/2020	SUSHANTA SEKHAR MOHAPATRA VS STATE OF ODISHA	K.SWAIN VS	// 0 //
294	WP(C)/0017093/2020	SMRUTI RANJAN NAYAK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// 0 //
295	WP(C)/0017094/2020	HAREKRUSHNA DAS	K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0017095/2020	HRUSHIKESH LENKA	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0017096/2020	JOGI KHAN	SAMARENDRA BAHADUR	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0017097/2020	RABINDRA NATH PANDA	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0017098/2020	NIRUPAMA PANDA	SAMARENDRA BAHADUR	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0017099/2020	LAXMIDHAR PRADHAN	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0017100/2020	BASANTA KUMAR SAMAL	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0017101/2020	SABITRI BARAL	SAMARENDRA BAHADUR	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0017102/2020	AMITA PANDA	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0017103/2020	BIDYABHARATI PANDA	SAMARENDRA BAHADUR	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0017104/2020	MAHENDRA ROUT	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0017105/2020	SUBHASHREE KANUNGO	SAMARENDRA BAHADUR	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0017106/2020	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	K.SWAIN VS	// // 0
308	WP(C)/0017107/2020	STATE OF ODISHA JITENDRA KUMAR SAMAL VS	K.SWAIN VS	// // 0
309	WP(C)/0017108/2020	STATE OF ODISHA M/S.LAXMI RAJ MOTORS PVT.LTD VS	BHABANI P.MOHANTY VS	// // 0
310	WP(C)/0017109/2020	THE SALES TAX OFFICER ANGUL M/S.SHUVALAXMI MOTORS VS	BHABANI P.MOHANTY VS	// // 0
311	WP(C)/0017110/2020	THE SALES TAX OFFICER ANGUL M/S.FREEDOM AUTOMOBILES PVT.LTD VS	BHABANI P.MOHANTY VS	// // 0
312	WP(C)/0017111/2020	THE SALES TAX OFFICER BBSR PANCHAYAT COLLEGE, DHARAMGARH VS	SIDDESWAR MALLIK VS	// // 0
313	WP(C)/0017112/2020	STATE OF ODISHA SATRUGHANA PATRA VS	BIRAJA PRASANNA DAS VS	// // 0
314	WP(C)/0017113/2020	STATE OF ODISHA RAGHUMANI JANI VS	MOHENDRA KUMAR MOHAPATRA VS	// // 0
315	WP(C)/0017114/2020	STATE OF ODISHA P.SUBASH CHANDRA PATRA VS	BIRAJA PRASANNA DAS VS	// // 0
316	WP(C)/0017115/2020	STATE OF ODISHA SANGRAM SAI VS	BIKRAM KESHARI MOHANTY VS	// // 0
317	WP(C)/0017116/2020	ADDL.CHIEF SECY.CUM-PRINCIPAL SECY. GANANATHA SAHU VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0017117/2020	MOHAN CHANDRA SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
319	WP(C)/0017118/2020	SUBASH GANDA @ JAYAPURIA VS THE COLLECTOR AND DISTRICT MAGISTRATE	A.K.MOHANTY VS	// 0 //
320	WP(C)/0017119/2020	PRABH SIMRAN SINGH VS STATE OF ODISHA	SASIM AJITAV PATTNAIK VS	// 0 //
321	WP(C)/0017120/2020	DAYANIDHI SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
322	WP(C)/0017121/2020	PRATAP CHANDRA JENA VS COMMISSIONER CUM SECRETARY REVENUE DEPTT	RABINDRA KUMAR PATNAIK VS	// 0 //
323	WP(C)/0017122/2020	SANGRAM SAI VS ADDL.CHIEF SECY-CUM-PRINCIPAL SECY.TO GOVT.	M/S.BIKIRAM KESHARI MOHANTY VS	// 0 //
324	WP(C)/0017123/2020	RAMAKANTA JENA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
325	WP(C)/0017124/2020	MAMATA DAS VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
326	WP(C)/0017125/2020	KUNA PRADHAN VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
327	WP(C)/0017126/2020	HEMANTA KUMAR BEHERA VS STATE OF ODISHA	RAJ KUMAR SUTAR VS	// 0 //
328	WP(C)/0017127/2020	BHIMSEN BEHERA VS COLLECTOR ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	KALI PRASANNA MISHRA VS	// 0 //
329	WP(C)/0017128/2020	PRAFULLA KUMAR MOHANTY	KALI PRASANNA MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0017129/2020	SUSANTA KUMAR PATRA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0017130/2020	PRATIMARANI DAS	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0017131/2020	NANDITA BARIK	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0017132/2020	SUBHASHREE PATTNAIK	SANGRAM MISHRA	//
		VS	VS	0
		DIRECTOR GENERAL OF SECURITY		//
334	WP(C)/0017133/2020	PRADEEP KUMAR GIRI	M/S.PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0017134/2020	RABINARAYAN PADHY	SIDHESWAR MALLIK	//
		VS	VS	0
		THE KORAPUT CENTRAL COOPERATIVE BANK LTD		//
336	WP(C)/0017135/2020	SUKANTAMANI SANTA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0017136/2020	DAMAYANTI MOHAPATRA	SIDHESWAR MALLIK	//
		VS	VS	0
		CHOUWAR MUNICIPALITY		//
338	WP(C)/0017137/2020	BRAJA MOHAN CHAND	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0017138/2020	RAMJIWAN AGARWAL	PARTHA MUKHERJI	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0017139/2020	BANK OF BARODA	GURUDUTTA KAR	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0017140/2020	COLLECTOR AND THE DISTRICT MAGISTRATE CUTTACK PRADIP MOHANTY VS	NITYANANDA BEHURIA VS	// // 0
342	WP(C)/0017141/2020	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION KEDARNATH KHERIA VS	PARTHA MUKHERJI VS	// // 0
343	WP(C)/0017142/2020	STATE OF ODISHA CHANDRADHWAJA NAIK VS	M.PRATAP @ P.K. MOHAPATRA VS	// // 0
344	WP(C)/0017143/2020	STATE OF ODISHA SURENDRA KUMAR NANDA VS	S.K.OJHA VS	// // 0
345	WP(C)/0017144/2020	UNION OF INDIA BIRENDRA KUMAR SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
346	WP(C)/0017145/2020	STATE OF ODISHA RAJENDRA PRASAD TRIPATHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
347	WP(C)/0017146/2020	STATE OF ODISHA CHITTARANJAN PATTANAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
348	WP(C)/0017147/2020	STATE OF ODISHA BADAL KARMAKAR VS	RAJIT KU.MAHANTA VS	// // 0
349	WP(C)/0017148/2020	STATE OF ODISHA RAJENDRA KUMAR SAHU VS	P.K.DASH VS	// // 0
350	WPCRL/0000059/2020	THE DIRECTOR GENERAL OF POLICE KEDARNATH MOHAPATRA VS	BIDYADHAR PRADHAN VS	// // 0
351	ABLAPL/0008214/2020	STATE OF ODISHA SATYANARAYAN CHHATOI VS	AMLAN SHAKTI PAUL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0008215/2020	AJAY RANSINGH VS STATE OF ODISHA	N,SAHANI VS	TANGI (KHURDA) /215 /2020 () //
353	ABLAPL/0008216/2020	BIJAY KUMAR DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MAHANGA /135 /2020 () //
354	ABLAPL/0008217/2020	PRASANTA KUMAR DAS @ PRASANTA DAS VS STATE OF ODISHA	ARJUNA CHANDRA BEHERA VS	BHADRAK RURAL /425 /2020 () //
355	ABLAPL/0008218/2020	RIYAJAT KHAN @ RAJU @ RAJU KHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BALANGA /93 /2019 () //
356	ABLAPL/0008219/2020	LAXMIDHAR MOHAPATRA VS STATE OF ODISHA	MONOMOY BASU VS	REMUNA /45 /2020 () //
357	ABLAPL/0008220/2020	JAGANNATH MOHANTY VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /149 /2020 () //
358	ABLAPL/0008221/2020	SOUMYA @ SOMYA RANJAN DASH VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	PURI TOWN /177 /2019 () //
359	ABLAPL/0008222/2020	SILENDRA KUMAR PANDA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	RAJNAGAR /156 /2020 () //
360	ABLAPL/0008223/2020	SUVENDU NAIK @ SUVENDU KUMAR NAIK VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	/ /0 () //
361	ABLAPL/0008224/2020	RABINDRA MOHAPATRA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHANDAGIRI P.S. /371 /2020 () //
362	ABLAPL/0008225/2020	TAPAN KUMAR BEJ VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	RAJNAGAR /154 /2020 () //
363	ABLAPL/0008226/2020	BAPINA MALLIK	ASHOK KUMAR SAHOO	PATKURA /89 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0008227/2020	SOURYA PRASAD TRIPATHY @ SURYA KANTARA PRASAD MOHAPATRA	TARA PRASAD MOHAPATRA	SEA BEACH /79 /2019
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0008228/2020	ABHIRAM BARAL	TARA PRASAD MOHAPATRA	/100 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0008229/2020	KRISHNA CHANDRA DEHURY	TARA PRASAD MOHAPATRA	/47 /2018
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0008230/2020	RIYAJAT KHAN @ RAJU @ RAJU KHAN	TARA PRASAD MOHAPATRA	/91 /2019
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0008231/2020	RAJAT KUMAR BISOYI @ DIPU	PRASANTA KUMAR PANDA	JARADA /110 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0008232/2020	RIYAJAT KHAN @ RAJU @ RAJU KHAN	TARA PRASAD MOHAPATRA	BALANGA /168 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0008233/2020	SAROJ KUMAR TRIPATHY	PRASANTA KUMAR PANDA	K.NUAGAON /141 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0008234/2020	RIYAJAT KHAN @ RAJU @ RAJU KHAN	TARA PRASAD MOHAPATRA	/163 /2019
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0008235/2020	ASHISH PALAI @ NANDA	TARA PRASAD MOHAPATRA	BRAHMAGIRI /104 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0008236/2020	HEMANTA BEHERA	JEYADEBA BEHERA	TANGI (KHURDA) /203 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0008237/2020	RIYAJAT KHAN @ RAJU @ RAJU KHAN	TARA PRASAD MOHAPATRA	/195 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0008238/2020	STATE OF ODISHA HANDU @ SANGRAM JENA VS	ARUN KUMAR DAS VS	// DHENKANAL SADAR /225 /2020 ()
376	ABLAPL/0008239/2020	STATE OF ODISHA SANIA GOCHHAYAT @ SANTOSH GOCHHAYAT VS	ANTRA PRASAD MOHAPATRA VS	// ANGUL TOWN /785 /2020 ()
377	ABLAPL/0008240/2020	STATE OF ODISHA DAITARI BHOI VS	SATYAJIT MOHAPATRA VS	// BHADRAK RURAL /385 /2020 ()
378	ABLAPL/0008241/2020	STATE OF ODISHA RUNULATA JENA VS	SATYAJIT MOHAPATRA VS	// AGARAPADA /61 /2020 ()
379	ABLAPL/0008242/2020	STATE OF ODISHA TULASIBALA @ TULASI KUANAR VS	SATYAJIT MOHAPATRA VS	// BHADRAK RURAL /385 /2020 ()
380	ABLAPL/0008243/2020	STATE OF ODISHA PRADEEP BEHERA VS	AMITAV TRIPATHY VS	// RANPUR /200 /2020 ()
381	ABLAPL/0008244/2020	STATE OF ODISHA NRUSINGHA CHARAN SA VS	SACHIDANANDA PADHEE VS	// barpalli /208 /2020 ()
382	ABLAPL/0008245/2020	STATE OF ODISHA DHANESWAR JENA VS	S.S.RAY VS	// / /0 ()
383	ABLAPL/0008246/2020	STATE OF ODISHA MURALIDHAR MALLIK VS	SASIM AJITAV PATNAIK VS	// BASUDEVPUR /128 /2020 ()
384	ABLAPL/0008247/2020	STATE OF ODISHA ALOK KUMAR PATI VS	B.S DASPANDA VS	// JASHIPUR /90 /2020 ()
385	ABLAPL/0008248/2020	STATE OF ODISHA BUBUN DAS @ KALIA @ PRIYABRATA DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	// KHANTAPADA /218 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0008249/2020	SWARUP RATH VS STATE OF ODISHA	M/S.SATYABRATA PRADHAN VS	MAHILA P.S. BUXIBAZAR /30 /2020 () //
387	ABLAPL/0008250/2020	BIPINI MAJHI @ BISWANATHA HEMBRAM VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KANKADAHAD /76 /2020 () //
388	ABLAPL/0008251/2020	SURENDRA ALDA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KANKADAHAD /77 /2020 () //
389	ABLAPL/0008252/2020	JATIN DALEI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BHUBAN /176 /2020 () //
390	ABLAPL/0008253/2020	CHANDRAMANI ALDA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KANKADAHAD /75 /2020 () //
391	ABLAPL/0008254/2020	PRASAD KUMAR JENA VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	NIKIRAI /79 /2020 () //
392	ABLAPL/0008255/2020	SUSANTA KUMAR MOHANTA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	BARIPADA TOWN /432 /2020 () //
393	ABLAPL/0008256/2020	TAPAN JANA VS STATE OF ODISHA	K.C.SARANGI VS	/ /0 () //
394	ABLAPL/0008257/2020	RADHE BEHERA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /65 /2019 () //
395	ABLAPL/0008258/2020	SAROJ KUMAR SETHY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	JANKIA P.S. /137 /2020 () //
396	ABLAPL/0008259/2020	SANJAY KUMAR SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /31 /2020 () //
397	ABLAPL/0008260/2020	RUPAK KUMAR NAYAK @ MUNA	ASIT KUMAR JENA	KUAKHIA /180 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0008261/2020	BAURIBANDHU BEHERA	S.K. BHANJADEO	KHALLIKOTE /253 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0008262/2020	ANIL KUMAR PRADHAN	AMULYA RATNA PANDA	KHAJURIPADA /63 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0008263/2020	BIDESHI KHATEI	AMULYA RATNA PANDA	JAGANNATHA PRASAD /129 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0008264/2020	KANHU KISAN	PARTHA SARATHI DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0008265/2020	NAROTTAM MALIK	S.K. NAYAK	KUAKHIA /226 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0008266/2020	ABHIJIT MOHAPATRA	ASHOK JENA	CHOUDWAR /258 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0008267/2020	PRASANTA JENA @ PRASANTA	SATYA NARAYAN MISHRA	KHANTAPADA /217 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0008268/2020	BAIDARAM PANKA @ BAIDARAM PANAKA	UMAKANTA BARIK	DABUGAM /90 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0008269/2020	NIRUPAMA MOHAPATRA	BIKASH KUMAR ROUSTRAY	PARADEEP LOCK /101 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0008270/2020	JITU MAHAPATRA @ JITEN KUMAR MOHAPATRA	BARAYAGURU	MOTANGA /82 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0008271/2020	BISHNU PRASAD MISHRA	AMITAV TRIPATHY	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0008272/2020	STATE OF ODISHA DHARANI BISWAL VS	AMIT KUMAR NATH VS	// / /0 ()
410	ABLAPL/0008273/2020	STATE OF ODISHA PRATAP KUMAR DALAI VS	S. ROUT VS	// KHANDAGIRI P.S. /357 /2020 ()
411	ABLAPL/0008274/2020	STATE OF ORISSA CHANA SING @ JITU SING VS	SURYAKANTA DWIBEDI VS	// NILGIRI /209 /2020 ()
412	ABLAPL/0008275/2020	STATE OF ODISHA SANKAR MALLIK @ HARISANKAR MALLIK VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /139 /2020 ()
413	ABLAPL/0008276/2020	STATE OF ODISHA MADHUSMITA PANIGRAHI VS	SATYA NARAYAN MISHRA VS	// BASUDEVPUR /173 /2020 ()
414	ABLAPL/0008277/2020	STATE OF ODISHA AMULYA DAS VS	JAYANTA KUMAR MAJHI VS	// SAHADEV KHUNTA /185 /2020 ()
415	ABLAPL/0008278/2020	STATE OF ODISHA ATISH KUMAR SWAIN VS	PRADEEP KUMAR KUNDU VS	// KONARK /71 /2020 ()
416	ABLAPL/0008279/2020	STATE OF ODISHA RAJAYA KUMAR PANDA @ RAJAYA PANDA VS	JAYANTA KUMAR MAJHI VS	// SORO /112 /2020 ()
417	ABLAPL/0008280/2020	STATE OF ODISHA DEBIDATTA PRADHAN @ GUDDU VS	BIBHUTI BHUSAN BEHERA VS	// KANDHEIGOLE /96 /2020 ()
418	ABLAPL/0008281/2020	STATE OF ODISHA SUNIL KUMAR SAHOO VS	JAYANTA KUMAR MAJHI VS	// REMUNA /115 /2020 ()
419	ABLAPL/0008282/2020	STATE OF ODISHA KAPURCHAN BAG VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// DHARAMGARH /75 /2018 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0008283/2020	RABINDRANATH CHAKI VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	JASHIPUR /90 /2020 () //
421	ABLAPL/0008284/2020	SUSHANTA KUMAR MAHALIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /167 /2020 () //
422	ABLAPL/0008285/2020	JUJHER BANGSING VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	JASHIPUR /90 /2020 () //
423	ABLAPL/0008286/2020	GURU CHARAN DAS VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	JASHIPUR /90 /2020 () //
424	ABLAPL/0008287/2020	SABITA RANI NAIK @ SABITA NAIK VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	JASHIPUR /90 /2020 () //
425	ABLAPL/0008288/2020	RAMILA @ RAMITA PALEI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	UDALA /167 /2020 () //
426	ABLAPL/0008289/2020	LAXMI KANTA LUHA @ LUCKY VS STATE OF ODISHA	ABHAS MOHANTY VS	HIRAKUD /149 /2020 () //
427	ABLAPL/0008290/2020	GYANARANJAN BISWAL VS STATE OF ODISHA	ALOK KUMAR DAS VS	CUTTACK VIGILANCE /43 /2019 () //
428	ABLAPL/0008291/2020	SANJAY SINGH @ SANJAY KUMAR VS STATE OF ODISHA	ABHAS MOHANTY VS	BIRMITRAPUR /77 /2020 () //
429	ABLAPL/0008292/2020	BIKRAM KISHOR RATH VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BANKI /178 /2020 () //
430	ABLAPL/0008293/2020	ISWAR SABAR VS STATE OF ODISHA	SANJAYA KUMAR BEHERA VS	GUDARI /72 /2019 () //
431	ABLAPL/0008294/2020	GANDHI SAHU	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /225 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
432	ABLAPL/0008295/2020	STATE OF ODISHA DEBABRAT SAHOO @ GULU	SURYA NARAYAN MISHRA	// GOP /176 /2020
		VS	VS	()
433	ABLAPL/0008296/2020	STATE OF ODISHA BANAMBAR NAYAK	SANJIT MISHRA	// BADAGODA P.S. /193 /2020
		VS	VS	()
434	ABLAPL/0008297/2020	STATE OF ODISHA SABIR @ NUR KHAN @ SADIR KHAN	JAYANTA KUMAR MAJHI	// REMUNA /120 /2020
		VS	VS	()
435	ABLAPL/0008298/2020	STATE OF ODISHA SK.BABULAL @ SK.BABULA@ BALLI	RABINDRA NATH PANDA	// JAGATPUR /259 /2020
		VS	VS	()
436	ABLAPL/0008299/2020	STATE OF ODISHA SANTILATA MUKHI	TAPAN KUMAR SWAIN	// NIALI /152 /2020
		VS	VS	()
437	ABLAPL/0008300/2020	STATE OF ODISHA SHASHIBHUSAN NAYAK	SANGRAM KUMAR DAS	// JASHIPUR /90 /2020
		VS	VS	()
438	ABLAPL/0008301/2020	STATE OF ODISHA SAGAR TAREI @ KALIA	PRASANT KUMAR SAHOO	// JENAPUR /164 /2020
		VS	VS	()
439	ABLAPL/0008302/2020	STATE OF ODISHA JANAKI@ PRIYABRATA NAYAK	R.N.BISWAL	// KANDARPUR /2 /2019
		VS	VS	()
440	WPC(OAC)/0002828/2018	STATE OF ODISHA DR.RANJAN KUMAR MOHAPATRA	SASWAT DAS	// //
		VS	VS	()
441	CONTC(CPC)/0000333/2017	STATE OF ODISHA SUDHIR KUMAR PRADHAN	M/S.JYOTIRMAY GUPTA	// //
		VS	VS	()
		RATNAKAR ROUT		//

ORISSA HIGH COURT

MISC CASES FILED on :16/07/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	61/2020 RFA/34/2014	ANUSUYA NANDA-MP	M/S.AKHILENDRA KU.MOHAPATRA
2	417/2020 CMP/421/2020	SATYANARAYAN SAHOO-MP	PRAKASH K.MISHRA
3	418/2020 CMP/422/2020	ASHOK KUMAR MOHAPATRA-MP	PRATAP KUMAR MOHANTY
4	521/2020 FAO/21/2020	GOLAK CH.DAS-MP	DAYANANDA MOHAPATRA
5	637/2020 BLAPL/4535/2020	SARAT MAJHI-MP	S.K.JOSHI
6	638/2020 BLAPL/2667/2020	VANTAL BHAGABAN @ BHAGABAN HANTAL-MP	MANAS CHAND
7	639/2020 BLAPL/10895/2019	PYARA KANDULNA-MP	ALOK KUMAR PANDA
8	640/2020 BLAPL/912/2020	FARUKH KHAN-MP	SARAT KUMAR JENA
9	727/2020 CRLMC/1184/2020	TRINATH DEEP-MP	JAGABANDHU SAHU
10	784/2020 CRLA/36/2014	KAMAL FRANKLIN PATRA-MP	MR.PREM K.PATNAIK
11	785/2020 CRLA/120/2014	RAMESH GOUDA-MP	M/S.S.P.DASH
12	786/2020 CRLA/150/2014	BHARAT CH.PRADHAN-MP	M/S.RAJENDRA N.ROUT
13	787/2020 CRLA/13/2018	SATYA ROUT-MP	M/S.GAJENDRANATH ROUT
14	788/2020 CRLA/119/2020	KRISHNA CHANDRA KHATUA @ CHALIA-MP	NILAKANTHA DAS
15	789/2020 CRLA/662/2012	PRASANTA NAIK-MP	M/S.RAMANI K.PATTANAİK
16	809/2020 MACA/508/2020	THE NEW INDIA ASSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
17	810/2020 MACA/503/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUMPAM DASH
18	811/2020 MACA/506/2020	NATIONAL INSURANCE CO.LTD-MP	B.N.UDGATA
19	874/2020 WA/436/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
20	875/2020 WA/436/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
21	876/2020 WA/436/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
22	877/2020 WA/436/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
23	878/2020 WA/437/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
24	879/2020 WA/437/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
25	880/2020 WA/437/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
26	881/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)

27	WA/438/2020 882/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
28	WA/438/2020 883/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
29	WA/438/2020 884/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
30	WA/438/2020 885/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
31	WA/414/2020 7991/2020	ORISSA ADMINISTRATIVE TRIBUNAL BAR ASSOCIATION	M.S.DHARAM PATTANAYAK
32	WP(C)/13789/2019 7992/2020	M/S DHAMARA ENERGY PVT.LTD.-MP	P.K.SINGH
33	WP(C)/13781/2020 7993/2020	PRADEEPTA SANDHA-MP	BAIBASWATA PANIGRAHI
34	WP(C)/16929/2020 7994/2020	RAJKISHORE PRUSTY-MP	BHAGABAN MOHANTY
35	WP(C)/16930/2020 7995/2020	GUNANIDHI PARIDA-MP	JAGABANDHU SAHU
36	WP(C)/16931/2020 7996/2020	PRATIVA MOHANTY-MP	AMITABH PRADHAN
37	WP(C)/16933/2020 7997/2020	SABITRI SARANGI-MP	L.K.MOHANTY
38	WP(C)/16939/2020 7998/2020	ANITA MOHANTY-MP	AMIT PRASAD BOSE
39	WP(C)/16941/2020 7999/2020	SUDARSAN SAHOO-MP	BIRAJA PRASANNA SATAPATHY
40	WP(C)/16942/2020 8000/2020	MAGUNI CHARAN KAMALA-MP	NEELAKANTHA PANDA
41	WP(C)/16943/2020 8001/2020	PRAVATI MOHANTY-MP	NEELAKANTHA PANDA
42	WP(C)/16945/2020 8002/2020	THE EXECUTIVE ENGINEER (ELECTRICAL)-MP	S.C.DASH
43	WP(C)/16946/2020 8003/2020	KRUSHNA CHANDRA KAMALA-MP	NEELAKANTHA PANDA
44	WP(C)/16947/2020 8004/2020	BRAJABANDHU BEHERA-MP	NEELAKANTHA PANDA
45	WP(C)/16948/2020 8005/2020	RUDRA NARAYAN SINGH-MP	ARJUNA CHANDRA BEHERA
46	WP(C)/16949/2020 8006/2020	PREMASILA PARIDA-MP	ABHIRAM SWAIN
47	WP(C)/16951/2020 8007/2020	PREMASILA PARIDA-MP	ABHIRAM SWAIN
48	WP(C)/16951/2020 8008/2020	MINAKSHI PRADHAN-MP	KOUSIK ANANDA GURU
49	WP(C)/16954/2020 8009/2020	ALEENA ACHARYA-MP	JAYDEEP PAL
50	WP(C)/16961/2020 8010/2020	MINATI MALLICK-MP	KALPATARU MISHRA
51	WP(C)/14213/2020 8011/2020	PUNYADARSAN SAHOO-MP	BIPLAB MOHANTY
52	WP(C)/15840/2020 8012/2020	BABULI JENA-MP	DEEPALI MAHAPATRA
53	WP(C)/16972/2020 8013/2020	PRAFULLA KUMAR SAHOO-MP	BIBHUTI KESHARI BISWAL
54	WP(C)/16978/2020 8018/2020	MANORANJAN DAS-MP	KALI PRASANNA MISHRA
55	WP(C)/16981/2020 8020/2020	AJAY BEHERA-MP	ANJAN KU.BISWAL
56	WP(C)/16982/2020 8021/2020	I.P.RICE INDUSTRIES-MP	DAYANANDA MOHAPATRA
57	WP(C)/16983/2020 8022/2020	DR.RABINDRA NAIK-MP	AVIJIT MISHRA
	WP(C)/16984/2020		

58	8023/2020 WP(C)/16987/2020	SHAMSHAD BEGUM-MP	V.NARASINGH
59	8024/2020 WP(C)/16990/2020	TAMALA BEHERA-MP	BIBHUTI BHUSAN PANDA
60	8026/2020 WP(C)/16993/2020	NEW INDIA ASSURANCE CO.LTD-MP	G.P.DUTTA
61	8027/2020 WP(C)/15363/2020	SASMITA DAS-MP	SUKANTA KUMAR DALAI
62	8028/2020 WP(C)/16996/2020	DR.SHYAMASREE BASU-MP	NIRANJAN LENKA
63	8029/2020 WP(C)/16995/2020	SUNDAR LAL JAISWAL-MP	AMIT KUMAR SAA
64	8030/2020 WP(C)/17000/2020	JAYANTA KUMAR PANDA-MP	BIREN SANKAR TRIPATHY
65	8031/2020 WP(C)/17005/2020	SURENDRA BEHERA-MP	PRABODH CH.NAYAK
66	8032/2020 WP(C)/13319/2020	M/S.BUDHARAJA MINING AND CONSTRUCTION LTD-MP AVIJIT PAL	
67	8033/2020 WP(C)/17008/2020	K.RABI RAO-MP	J.K.KHUNTIA
68	8034/2020 WP(C)/17016/2020	BALARAM PANIGRAHI-MP	BIGYAN KUMAR SHARMA
69	8035/2020 WP(C)/15840/2020	PUNYADARSAN SAHOO-MP	GOUTAM MISRA
70	8036/2020 WP(C)/17020/2020	AMULYA KUMAR DASH-MP	GOURI MOHAN RATH
71	8037/2020 WP(C)/16508/2020	HARIHAR MISHRA-MP	DEBASIS TRIPATHY
72	8038/2020 WP(C)/16599/2020	RINKUMA PRADHAN-MP	TRILOCHAN BARIK
73	8039/2020 WP(C)/17024/2020	M/S.SECURITY AND INTELLIGENCE SERVICES (INDIA) LTD-SHAMMI KAPOOR	
74	8040/2020 WP(C)/17029/2020	KABIRA SAHOO-MP	M.K.DASH
75	8041/2020 WP(C)/17032/2020	SUBHASHREE BEHERA-MP	BHOJARAJ SETH
76	8042/2020 WP(C)/17037/2020	MONARK ENTERPRISES-MP	SOUMYA DEV RAY
77	8043/2020 WP(C)/17052/2020	DR. SUKESHINI MOHARANA-MP	SASWAT DAS
78	8044/2020 WP(C)/17054/2020	ASHOK CHANDRA PATTANAIAK-MP	K.K.SWAIN
79	8045/2020 WP(C)/17055/2020	DR. ARUNIMALA DASH-MP	SASWAT DAS
80	8046/2020 WP(C)/17056/2020	RAMESH CHANDRA PRADHAN-MP	K.K.SWAIN
81	8047/2020 WP(C)/17057/2020	SANJUSUTA MAHAKUD-MP	SATYABRATA PANDA
82	8048/2020 WP(C)/17059/2020	CHANDRA SEKHAR PARHI-MP	PITAMBAR PANDA
83	8049/2020 WP(C)/17062/2020	JATYANT KU.SAMAL-MP	SATYABRATA MOHANTY
84	8050/2020 WP(C)/17066/2020	AMALA KRUSHNA BHUYAN-MP	MANAS RANJAN KHATUA
85	8051/2020 WP(C)/17067/2020	GAYATRI MOHANTY-MP	MANAS RANJAN KHATUA
86	8052/2020 WP(C)/17068/2020	MOHAN SUNA-MP	MANAS RANJAN KHATUA
87	8053/2020 WP(C)/17069/2020	NARAYAN CHANDRA UDGATA-MP	PRASHANTA KUMAR NAYAK
88	8054/2020 WP(C)/17070/2020	PRATAP KUMAR UTTARKABAT-MP	SRIKANT KUMAR NATH
89	8055/2020	NABAKUMAR NANDI-MP	PRAFULLA KUMAR MOHAPATRA

90	WP(C)/17071/2020 8056/2020	BHAKTA RAM PADHAN-MP	PRAHALLADA SAHU
91	WP(C)/17072/2020 8057/2020	PRAKASH KUMAR DASH-MP	SURENDRA KU.GARTIA
92	WP(C)/17073/2020 8058/2020	MANI BHUSAN SINHA-MP	DEVI PRASAD DASH
93	WP(C)/17076/2020 8059/2020	AJIT KUMAR GHADEI-MP	H.N.MOHAPATRA
94	WP(C)/17079/2020 8060/2020	AJIT KUMAR GHADEI-MP	H.N.MOHAPATRA
95	WP(C)/17080/2020 8061/2020	M/S.BAJARANG ENTERPRISERS-MP	JANGYA PRAKASH PARIDA
96	WP(C)/17081/2020 8062/2020	TEJRAJ HOTA-MP	AMITABH PRADHAN
97	WP(C)/17085/2020 8063/2020	MANGAL SOREN-MP	PRASANTA KUMAR SATPATHY
98	WP(C)/17087/2020 8064/2020	AKSHAYA SETHY-MP	ASHOK KU.SAHOO
99	WP(C)/17090/2020 8065/2020	SMRUTI RANJAN NAYAK-MP	SAMARENDRA BAHADUR
100	WP(C)/17093/2020 8066/2020	JOGI KHAN-MP	SAMARENDRA BAHADUR
101	WP(C)/17096/2020 8067/2020	NIRUPAMA PANDA-MP	SAMARENDRA BAHADUR
102	WP(C)/17098/2020 8068/2020	SABITRI BARAL-MP	SAMARENDRA BAHADUR
103	WP(C)/17101/2020 8069/2020	BIDYABHARATI PANDA-MP	SAMARENDRA BAHADUR
104	WP(C)/17103/2020 8070/2020	SUBHASHREE KANUNGO-MP	SAMARENDRA BAHADUR
105	WP(C)/17105/2020 8071/2020	M/S.LAXMI RAJ MOTORS PVT.LTD-MP	BHABANI P.MOHANTY
106	WP(C)/17108/2020 8072/2020	M/S.SHUVALAXMI MOTORS-MP	BHABANI P.MOHANTY
107	WP(C)/17109/2020 8073/2020	M/S.FREEDOM AUTOMOBILES PVT.LTD-MP	BHABANI P.MOHANTY
108	WP(C)/17110/2020 8074/2020	PANCHAYAT COLLEGE, DHARAMGARH-MP	SIDDESWAR MALLIK
109	WP(C)/17111/2020 8075/2020	DILIP KUMAR MAHAPATRA-MP	MR.GANESWAR RATH,SATYA NARYAN MISHRA (4)
110	WP(C)/12223/2020 8076/2020	SATRUGHANA PATRA-MP	BIRAJA PRASANNA DAS
111	WP(C)/17112/2020 8077/2020	P.SUBASH CHANDRA PATRA-MP	BIRAJA PRASANNA DAS
112	WP(C)/17114/2020 8078/2020	SANGRAM SAI-MP	BIKRAM KESHARI MOHANTY
113	WP(C)/17115/2020 8079/2020	SANGRAM SAI-MP	M/S.BIKIRAM KESHARI MOHANTY
114	WP(C)/17122/2020 8080/2020	KUNA PRADHAN-MP	BIGYAN KUMAR SHARMA
115	WP(C)/17125/2020 8081/2020	BHIMSEN BEHERA-MP	KALI PRASANNA MISHRA
116	WP(C)/17127/2020 8082/2020	RABINARAYAN PADHY-MP	SIDHESWAR MALLIK
117	WP(C)/17134/2020 8083/2020	CHANDRADHWAJA NAIK-MP	M.PRATAP @ P.K. MOHAPATRA
118	WP(C)/17142/2020 8084/2020	BADAL KARMAKAR-MP	RAJIT KU.MAHANTA
119	WP(C)/17147/2020 8085/2020	RAJENDRA KUMAR SAHU-MP	P.K.DASH
120	WP(C)/17148/2020 118/2020 CRLMP/521/2020	RAGHUNATH NAYAK-MP	

121	400/2020 CRLREV/296/2020	CHANDAN SAHOO-MP
122	636/2020 BLAPL/9590/2019	ROHIT KUMAR GAJENDRA-MP
123	647/2020 ABLAPL/8048/2018	BISWAJIT BEHERA-MP
124	648/2020 ABLAPL/11170/2018	BISWAJIT BEHERA-MP
125	649/2020 ABLAPL/4431/2020	AJAY KUMAR BARIK-MP
126	650/2020 ABLAPL/752/2020	NALINIKANTA GOCHHAYAT-MP
127	728/2020 CRLMC/231/2020	ALEKHA CHANDRA BEHERA-MP
128	8014/2020 WP(C)/14488/2020	GOLAK BIHARI NANDA-MP
129	8015/2020 WP(C)/14490/2020	RAMA CHANDRA SAHOO-MP
130	8016/2020 WP(C)/14492/2020	NATABARA PATRA-MP
131	8017/2020 WP(C)/14493/2020	YUDHISTHIR NAIK-MP
132	8019/2020 WP(C)/14494/2020	RANJAN KUMAR TRIPATHY-MP
133	8025/2020 WP(C)/19981/2017	SATRUGHAN PRADHAN-MP